

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 9 of 2014

Dated: 27th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Balaji Power (A unit of M.s Hira Ferro Alloys Ltd.)

... Appellant(s)

Versus

**Chhattisgarh State Power Distribution Co. Ltd.
& Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

**Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1
Ms. Swapna Seshadri for R-2**

ORDER

The learned counsel for the Appellant is directed to file his Written Notes after serving copy on the other side.

Post the matter for further hearing on **05.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js